COURT-I

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

<u>Appeal Nos. 107, 125, 126, 123, 124 & 135 of 2013</u>

Dated : 8th January, 2014

Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson **Present:** Hon'ble Mr. Rakesh Nath, Technical Member

<u>Appeal No. 107 of 2013 &</u> <u>IA no. 276 of 2013</u>			
The Tata Power Co. Ltd. Versus	Appellant(s)		
Maharashtra Electricity Regulatory			
Commission & Ors.	Respondent(s)		
Counsel for the Appellant (s) :	Mr. Sakya Singha Chaudhuri Ms. Prerna Perdershani Ms. Kanika Chugh		
Counsel for the Respondent(s):	Mr. Buddy A. Ranganadhan Mr. J.J. Bhatt, Sr. Adv Mr. Hasan Murtaza Ms. Anjali Chandurkar for R.2		
<u>Appeal No. 125 of 2013</u> Indian Hotel & Restaurant Assn. & Anr Appellant(s) Versus			

Appeal No. 126 of 2013

<u>мрреа</u>	<u>u No. 120 01 2013</u>		
Bharti Airtel Ltd.	••••	Appellant(s)	
Versus			
Maharashtra Electricity Regulat	tory		
Commission & Ors.	• • • • • • • • • • • • • • • • • • • •	Respondent(s)	
Counsel for the Appellant (s) :	Mr. Anand K. G	Mr. Anand K. Ganesan	
	Ms. Swapna Se	shadri	

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv

Maharashtra State Electricity Regulatory

Commission & Ors.

Counsel for the Appellant (s) :

Counsel for the Respondent(s):

••••

Ms. Anjali Chandurkar for R.2

Ms. Shikha Ohri

Mr. J.J. Bhatt, Sr. Adv Mr. Hasan Murtaza

Respondent(s)

Mr. Hasan Murtaza Ms. Anjali Chandurkar for R.2

Appeal No. 123 of 2013

Shopping Centers Association of India (SCAI) Ltd. Versus Maharashtra State Electricity Reg Commission & Ors.	Appellant(s) gulatory Respondent(s)
Counsel for the Appellant (s) :	Mr. M.G. Ramachandran Mr. Shikhil Suri
Counsel for the Respondent(s):	Mr. J.J. Bhatt, Sr. Adv Mr. Hasan Murtaza Ms. Anjali Chandurkar for R.2

Appeal No. 124 of 2013

Retailers Association of India Versus	••••	Appellant(s)		
Maharashtra State Electricity Reg Commission & Ors.	gulatory 	Respondent(s)		
Counsel for the Appellant (s) :	Mr. M.G. Rama Mr. Shikhil Sur			
Counsel for the Respondent(s):	Mr. J.J. Bhatt, Mr. Hasan Mur Ms. Anjali Cha			
Appeal No. 135 of 2013 & IA 200 of 2013				
MIDC Moral Industries Associatio Versus	n	Appellant(s)		
Maharashtra Electricity Regulato Commission & Ors.	r y	Respondent(s)		
Counsel for the Appellant (s) :				
Counsel for the Respondent(s):	Mr. J.J. Bhatt, Sr. Adv Mr. Hasan Murtaza Ms. Anjali Chandurkar for R.2			

ORDER

As agreed by the learned counsel for the parties, post the matters for further hearing on 30.01.2014.

(Rakesh Nath) Technical Member (Justice M. Karpaga Vinayagam) Chairperson

Ts/ak